

SLP(C)No. 22035 OF 2002

ITEM No.35

Court No.10

SECTION III

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.22035/2002

(From the judgement and order dated 20/08/2002 in WP 32544/02

of The HIGH COURT OF MADRAS)

TVL. SOUTHERN AGRIFURANE INDS.LTD.

Petitioner (s)

VERSUS

COMMERCIAL TAX OFFICER & ANR.

Respondent (s)

(With prayer for interim relief)

Date : 30/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Mr. K.K. Mani,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R